

**GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION No. 417  
TO BE ANSWERED ON 18.12.2017**

**CORRUPTION AT TRIBAL ASHRAMSHALAS**

417. SHRI KODIKUNNIL SURESH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received complaints from various quarters about the less than optimal facilities and administrative corruption at tribal ashramshalas in the country and if so, the details thereof;
- (b) whether the Government would constitute a committee of experts to look into the allegations and if so, the details thereof; and
- (c) whether the Government is intending to secure admission of various tribal ashramshalas in several districts that have been under allegations of lax facilities to private residential schools instead of the regular Government ones in phases and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANT SINGH BHABHOR)

(a): No such specific complaints have been received in the Ministry. Ministry of Tribal Affairs provides monetary support only for construction of Ashram Schools based on the proposal received from the State Government. Management of Ashram Schools is the sole responsibility of State Governments.

(b) & (c): No such proposal is under consideration of this Ministry.

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